GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO-1194 ANSWERED ON- 08/12/2021

STRENGTHENING OF PRIS

1194. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of PANCHAYATI RAJ be pleased to state:-

- (a) the details of the major schemes being implemented by the Ministry to strengthen Panchayati Raj Institutions (PRIs) in the country;
- (b) the progress of implementation of each of the above schemes and to what extent the schemes help in strengthening the PRIs;
- (c) the status of implementation of each of the above scheme in Andhra Pradesh, district-wise; and
- (d) the details of funds pending for release to Panchayats under 14th & 15th Finance Commissions and the steps taken to release the same?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Ministry has been implementing Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with effect from financial year 2018-19 with the primary objective of developing governance capabilities of Panchayati Raj Institutions to deliver on Sustainable Development Goals. Under the scheme, financial support to States/ UTs is being provided for Capacity Building &Training, training infrastructure and Human Resource support for training, Strengthening of Gram Sabhas in Panchayats Extension to Scheduled Areas, Distance Learning Facility via Internet Protocal based, Support for Innovations, Technical support to Panchayati Raj Institutions, Financial Data and Analysis Cell, Panchayat Buildings, e-enablement of Panchayats, Project based funding for Economic Development and Income Enhancement, Information Education Communication and Project Management Unit to strengthen Rural Local Bodies (RLBs).

(b) & (c) Funds under RGSA are released to States and not to Districts. The details of funds released to States/UTs including Andhra Pradesh under the scheme of RGSA during the last three years and current year is at Annexure. The release of funds under the scheme has led to the actualization of approved activities thereby strengthening Rural Local Bodies (RLBs).

(d) Since the Fourteenth Finance Commission award period is over, the grants as recommended by Fifteenth Finance Commission are now being released. The Fifteenth Finance Commission (XV FC) has recommended Rural Local Body Grants grants of Rs. 60,750 crore for the year 2020-21 and Rs. 2,36,805 crore for the five year period 2021-26 to 28 States for all tiers of Panchayats including Traditional Bodies of non-Part IX areas. For the year 2020-21, Rs. 60704.50 crore has been released by Ministry of Finance. For the year 2021-22, Rs. 22327.90 has been released by Ministry of Finance. Release of subsequent installments of grants under XV FC award is subject to submission of grant transfer certificate for the previous installments drawn and compliance of other stipulated conditions by the States.

Annexure

Annexe refer to in reply to part (b) & (c) of the Rajya Sabha Unstarred Question No. 1194 answered on 08/12/2021

Details of fund released to States/ UTs since 2018-19 to 2021-22 (as on date)

(Rs. in crore)

SI. No.	State	2018-19	2019-20	2020-21	2021-22 (as on date)
		Fund released	Fund released	Fund released	Fund released
1	Andhra Pradesh	67.69	0	22.339	0
2	Andaman & Nicobar Islands	0.17	0	0	0
3	Arunachal Pradesh	33.19	39.59	0	12.658
4	Assam	39.21	23.22	26.1159	14.123
5	Bihar	4.25	0	0	63.768
6	Chhattisgarh	7.24	0	4.0395	7.929
7	Dadra & Nagar Haveli	0	0	0	0
8	Daman & Diu	0	0		
9	Goa	0	0	0	0.59495
10	Gujarat	0	0	0	0
11	Haryana	6.99	0	9.89	0
12	Himachal Pradesh	17.26	10	22.098	32.42
13	Jammu & Kashmir	25.06	6.19	25	40
14	Jharkhand	4.49	0	2.34	0
15	Karnataka	0	0	0.439	29.1495
16	Kerala	7.68	0	8.12955	6.717
17	Lakshadweep	0	0	0	0
18	Madhya Pradesh	62.79	85.48	71.42	47.1075
19	Maharashtra	11.54	8.44	66.76	5.288
20	Manipur	9.25	4.54	3.4127	2.979
21	Meghalaya	4.44	2.63	3.967	0
22	Mizoram	9.85	0.5	21.185	1.591
23	Nagaland	7.89	3.94	3.7217	0
24	Odisha	0	0	2.937	1.326
25	Punjab	29.68	0	13.45	10.78
26	Rajasthan	25.57	0	12.981	17.274
27	Sikkim	5.08	5.1	4.7475	0
28	Tamil Nadu	57.6	5.3	56.875	39.8922
29	Telangana	0	0	12	0

30	Tripura	2.77	0	2.53045	4.6657
31	Uttar Pradesh	57.14	169.92	32.5407	83.08
32	Uttarakhand	33.05	23.79	26.751	0
33	West Bengal	54.94	44.1	33.52	15.14
34	Ladakh	0	0	2.1485	0
35	Puducherry	0	0	0	0

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